

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.2199
TO BE ANSWERED ON THE 6TH MAY, 2016

RECRUITMENT IN ARMY PUBLIC SCHOOLS

2199. SHRI SUSHIL KUMAR SINGH:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether there are any preferences given to ex-servicemen family members, widows, war-widows in recruitment on various posts in Army Public Schools and schools run by the armed forces;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) the corrective measures taken by the Government in this regard?

A N S W E R

MINISTER OF DEFENCE

j{k k ea=h

(SHRI MANOHAR PARRIKAR)

¼Jh euksgj ijhZdj½

(a) to (c): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 2199 FOR ANSWER ON 6.5.2016

(a) to (c): In order to provide employment in Army Public Schools to widows of Army Personnel, who die in service, relaxation is given to them in age criteria and residual age criteria. Two years relaxation in educational qualification is also given to enable them to attain required qualification during the two years' period.

Appointment of staff in Navy Children Schools is made by respective Selection Committees of the Navy Children Schools in accordance with CBSE / State Government Regulations and as per the guidelines promulgated by Navy Education Society. All war-widows and widows of ex-servicemen are called for interview irrespective of their performance in the written tests, if any. However, subsequent selection is based on merit.

In the case of Air Force School, preference is given to war-widows and widows in recruitment of various posts provided they meet the mandatory qualifications.

The existing policy however, does not permit any preference to ex-servicemen family members, widows and war-widows in five Rashtriya Military Schools.
